

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 4180-4181/2020

(Arising out of impugned final judgment and order dated 23-04-2019 in SA No. 610/2017 11-11-2019 in CMRA No. 10/2019 passed by the High Court Of Judicature At Allahabad)

BADRI NARAIN SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 01-08-2023 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Somesh Chandra Jha, AOR

For Respondent(s) Mr. Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

The matter should not be deleted from the notified date i.e.
9.8.2023.

(DR. NAVEEN RAWAL)
ASTT. REGISTRAR-cum-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)